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**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
SPECIAL BENCH (Video Conference)**

**PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.8.2020 AT 10.30 AM**

|                                  |                              |
|----------------------------------|------------------------------|
| TRANSFER PETITION NO.            |                              |
| COMPANY PETITION/APPLICATION NO. | CP(IB) NO. 48/7/AMR/2020     |
| NAME OF THE COMPANY              | Sree Naidu Beverages Pvt Ltd |
| NAME OF THE PETITIONER(S)        | State bank of india          |
| NAME OF THE RESPONDENT(S)        | Sree Naidu Beverages Pvt Ltd |
| UNDER SECTION                    | 7 OF IBC                     |

**Counsel for Petitioner(s):**

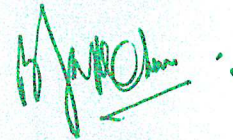
| <small>Ries</small>    |             |                        |           |
|------------------------|-------------|------------------------|-----------|
| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
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|                        |             |                        |           |

**Counsel for Respondent(s):**

| <small>Ries</small>    |             |                        |           |
|------------------------|-------------|------------------------|-----------|
| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|                        |             |                        |           |
|                        |             |                        |           |

**ORDER**

Petitioner is directed to take out notice on the Respondent enclosing the copies of the Petition and report compliance to this Bench by filing proof of service. List the matter for further consideration on 15.09.2020.



**MEMBER JUDICIAL**

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